

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2013

Dated : 12th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DAV College Managing Committee Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s) : Mr. B.P. Agarwal
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R.1**

ORDER

The learned Counsel for the Respondent is filing his Written Notes referring to the various Judgments rendered by this Tribunal on the issues.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**